

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 59/NCLT/AHM/2017 (New)
With Gujarat High Court CP no. 486 and CA No. 465/2016


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: HMS Construction Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VAIBHAVI PARIKH	ADVOCATE	PETITIONER	
2.	PRITESH L PARIKH	ADV	OL	Pritesh L Parikh

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Pritesh Parikh present for Official liquidator.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Official liquidator.

Orders reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of May, 2017.